



### SINGLE BENCHES

1	<b>Hon'ble The Chief Justice (Thursday)</b>	(2 <sup>nd</sup> Half)	Tied up and Assigned matters .
2	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)</b>	(Whole day)	All matters related to Fodder Scam, Tr. Petn. (Cvl.), A.B.A. :- Orders, Adm. & Hearing as well as Tied –up & Assigned matters and Cont. (Cvl.), C.M.P. :- Orders, Adm. & Hearing. Cont. (Cvl), in which Hon'ble Judge is not available.
3	<b>Hon'ble Mr. Justice S.Chandrashekhar (Monday to Thursday) (Friday)</b>	(After the D.B.) (Whole day)	Cr. Rev. (Year 2015 & 2016):- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up and Assigned matters .
4	<b>Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)</b>	(2 <sup>nd</sup> Half)	WPC (Year 2013) :- Fresh Filing, Orders, Admission & Hearing Cont. (C), CMP :- Orders Admission as well as Tied up & Assigned matters. Arbitration Matters only u/s 11(6) of Arbitration and Conciliation Act, 1996 :- Orders, Admission & Hearing
5	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday)</b>	(Whole Day)	B.A. :- Orders & Admission . (Tied up & Assigned matters).
6	<b>Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) (Friday)</b>	(After the D.B.) (Whole day)	Cr. Appeal (S.J.) (Year 2010):- Hearing as well as Tied up & Assigned matters.
7	<b>Hon'ble Mr. Justice Ananda Sen (Monday to Friday)</b>	(Whole day)	F.A.(From Year 2015 onwards), M.A.(From Year 2015 onwards), S.A.(From Year 2015 onwards), A.C. (SB) & C. Ref.:- Orders, Admission, Hearing & Stay Matters. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).
8	<b>Hon'ble Mr. Justice Dr. S.N. Pathak (Monday to Friday)</b>	(Whole day)	WPS (Year 2016 onwards):- Fresh Filing, Order, Admission & Hearing. Cont. (C), CMP:- Orders Admission & Hearing. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).
9	<b>Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)</b>	(Whole day)	WPC (Year 2017 onwards) & CMP including under Article 227 of Constitution of India :- Orders , Fresh Filing , Admission & Hearing., S.C.L.P., C.R.:- Orders, Admission, Hearing. Cont.(C), CMP :-Orders & Admission.

			(Tied up & Assigned matters on Friday).
10	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)	(Whole day)	All Election petition:- orders, Admission & Hearing. A.B.A.(including P.C.Act), P.C. Act :- Orders, Admission, Hearing & Stay matters. All Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996), WPC grouping (arising out of Arb. And conciliation Act), Company Petitions, Company Appeals (SJ), Suits (arising out of company matters), Testamentary Suits, Probate and Letters of Administration matters and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P. :- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
11	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(Whole day)	Cr. Rev. (2017 onwards), Acq. Appeal :- Orders, Admission & Hearing Cr. Appeal (S.J.) :- Orders & Admission Cr. Appeal (S.J.) (Up to 2009 and 2011 onwards):-Hearing (Tied up & Assigned matters on Friday).
12	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)	(Whole Day)	WPS (Year up to 2015) :- Fresh Filing, Order, Admission & Hearing. Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
13	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	(Whole day)	WPC (Year upto 2016 except Year 2013) WPL.:- Orders, Fresh Filing, Admission, Hearing & Stay Matters. Cont.(C), CMP :-Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
14	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday)	(Whole day)	Cont. (Cr.), Cr.M.P., Cr.Ref.,Tr. Pet.(Cr.), and Criminal Writ matters:-Fresh filing, Orders, Admission, Stay matters & Hearing. Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
15	Hon'ble Mr. Justice Deepak Roshan (Friday)	(Whole day)	Cr. Rev. (Year up to 2014), -Orders, Admission & Hearing Cont. (Cvl.), C.M.P.:- Orders, Admission & Hearing as well as Tied up & Assigned

			<b>matters.</b>
<b>16</b>	<b>Hon'ble Mr. Justice Subhash Chand (Monday to Friday)</b>	<b>(Whole day)</b>	<b>B.A. :- Orders &amp; Admission . (Tied up &amp; Assigned matters on Friday).</b>
<b>17</b>	<b>Hon'ble Mr. Justice Gautam Kumar Choudhary (Monday to Friday)</b>	<b>(Whole day)</b>	<b>F.A. (Year up to 2014), M.A (Year up to 2014), S.A.(Year up to 2014):- Orders, Admission, Hearing &amp; Stay Matters. Cont.(C), CMP :-Orders &amp; Admission. (Tied up &amp; Assigned matters on Friday).</b>
<b>18</b>	<b>Hon'ble Mr. Justice Ambuj Nath (Monday to Friday)</b>	<b>(Whole day)</b>	<b>B.A. :- Orders &amp; Admission . (Tied up &amp; Assigned matters on Friday).</b>
<b>19</b>	<b>Hon'ble Mr. Justice Navneet Kumar (Monday to Friday)</b>	<b>(Whole day)</b>	<b>Cr. Appeal (S.J.) (Up to 2009):-Hearing (Tied up &amp; Assigned matters on Friday).</b>
<b>20</b>	<b>Hon'ble Mr. Justice Sanjay Prasad (Friday)</b>	<b>(Whole day)</b>	<b>B.A. :- Orders &amp; Admission . (Tied up &amp; Assigned matters).</b>

- Note :-**
- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**
  - 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**
  - 3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE SUBHASH CHAND.**
  - 4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.**